

**DIVISION BENCH**

**S-50**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1492(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> February, 2021, 10:30 A.M**

Name of the Company	PHALAK EXIM LIMITED Vs. REGISTRAR OF COMPANIES MINISTRY OF CORPORATE AFFAIRS WEST BENGAL		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**COUNSELS APPEARED THROUGH VIDEO CONFERENCE :**

Mr. Arani Guha, Advocate - For the Applicant  
Ms. Madhuri Pandey, PCS

Mr. CM Karl Marx, Deputy Registrar of Companies, Office of the Registrar of Companies,, West Bengal

**ORDER**

The Ld. Counsel, Mr. Arani Guha, is present on behalf of the Applicant.

The Registrar of Companies, West Bengal is directed to file his report in the matter within a period of four weeks from today.

List this matter for further hearing on 25<sup>th</sup> March, 2021.

(Harish Chander Suri)  
Member(Technical)

(Rajasekhar VK)  
Member(Judicial)

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